(b) if so, whether a hospital will be attached to this Institute for facilitating experimentation of these drugs?

THE MINISTER OF SCIENTIFIC RESEARCH AND CULTURAL AFFAIRS (SHRI HUMAYUN KABIR): (a) A number of chemical compounds isolated from indigenous drugs or synthesised have shown promise on laboratory scale. Clinical trials have not been possible for want of adequate organisation of facilities in hospitals.

(b) A proposal for setting up a 100 bed hospital where clinical trials could be carried out i_s under consideration.

SHRI M. P. BHARGAVA: May I know whether any facilities are given to this Institute at present for experimenting on what they achieve?

SHRI HUMAYUN KABIR: As I have said, the facilities are not adequate. Actually, four hospitals have been co-operating for some time at Lucknow, Jaipur, Bombay and Kanpur and recently two more hospitals in West Bengal and Madras have also agreed to provide necessary facilities.

PANDIT S. S. N. TANKHA: May I know the names of the diseases for which specific medicines have been discovered by this Institute?

SHRI HUMAYUN KABIR: I would not say definitely that we have found the answer but there are very promising results in a number of fields, for example, in leucoderma, leprosy, dysentery, tuberculosis and diabetes and also some interesting work has been done with regard to anti-fertility agents for family planning.

PANDIT S. S. N. TANKHA: Is the hon. Minister aware that a number of leucoderma cases went up to this Institute but they were not permanently cured by the medicines which had been discovered?

SHRI HUMAYUN KABIR: I stated just now that we cannot give final results but I have seen certain cases where there has been improvement in leucoderma, and investigations are proceeding

to Questions

SHRI B. K. P. SINHA: May I know if Government is in a position to assure the House that when experiments are carried on in the hospitals, it will be under the control of highly qualified doctors and that due precautions will be taken as otherwise much harm will be done to the patients?

SHRI HUMAYUN KABIR: It is obvious that they must be under controlled conditions.

SHRI P. N. SAPRU: Is the hon. Minister aware that there is general dissatisfaction with the working of this Drugs Institute in Lucknow and Uttar Pradesh generally?

SHRI HUMAYUN KABIR: I am not aware of that; on the contrary, I have seen some very commendatory reports both in journals in India and outside.

NEWSPAPER REPORT REGARDING DEFENCE MINISTER'S VIEWS ON NEW CHINESE INCURSION INTO LADAKH

*413. SHRI FARIDUL HAQ ANSARI: Will the Minister of DEFENCE be pleased to state:

(a) whether he has read a report published in the Times of India, dated the 21st April, 1962, that "the Defence Minister declared in Madras yesterday that the new Chinese incursion into Ladakh did not create any new situation"; and

(b) if so, whether the report was correct?

THE MINISTER OF DEFENCE (SHRI V. K. KRISHNA MENON): (a) Yes, Sir. I have seen a press report purporting to convey this meaning.

(b) No, Sir.

DEPUTATION OF LANDLESS PEOPLE OF GARHWAL TO HOME MINISTER

•414. SHRI FARIDUL HAQ ANSARI: Will the Minister of HOME AFFAIRS be pleased to state whether a deputation of landless people of Garhwal (Uttar Pradesh) met him in the third week of April, 1962 in New Delhi and pleaded that 50,000 acres of fallow land lying between Ganga and Ram Ganga rivers be given to them for cultivation?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): A few representatives of Pidith Janta Sangh, Kotdwar, District Garhwal, met the Home Minister on the 21st April, 1962. The subject-matter of their representation has been brought to the notice of the Chief Minister and the Forest Minister of Uttar Pradesh.

SHRI FARIDUL HAQ ANSARI: May I know whether it is a fact that these people in their poverty and misery had made the request to the Uttar Pradesh Government also and when the Uttar Pradesh Government did not accede to their request then they approached the Central Government?

SHRI B. N. DATAR: It was their contention that they had approached the Uttar Pradesh Government and they did not receive any relief but when they met the Home Minister and then the Minister for Agriculture they were informed that this was a matter which fell within the ambit of the State Government. And that is the reason why the Home Minister has written to the Forest Minister and to the Chief Minister of Uttar Pradesh to look into the matter.

SHRI FARIDUL HAQ ANSARI: May I know whether the Home Ministry has received any reply from Uttar Pradesh about this matter?

SHRI B. N. DATAR: We have not received any reply.

SHRI B. K. P. SINHA: May I know if Government are aware that people from outside that area have been allowed to establish agricultural farms and colonise in that area while the residents of that area have been denied the use of the land?

SHRI B. N. DATAR: It is entirely a State matter. It is only the good offices that the Home Minister has been using; nothing more.

SHRI B. K. P. SINHA: It may be a State matter but I simply want to know whether Government have any information about this.

SHRI B. N. DATAR: We have no information, Sir.

SHRI NIREN GHOSH: May I know, when the Home Ministry wrote to the State Government, whether they gave any inkling to the State Government that this case of the landless labourers should be sympathetically considered?

SHRI B. N. DATAR: There is no question of giving any inkling in a matter which the State Government have to deal with themselves.

SHRI BHUPESH GUPTA: Since the hon. Minister received a deputation it stands to reason that when they write to the State Government even in a persuasive language they can express their sentiments and opinion in the matter and it is done generally. It is not strange or alien to Government practice.

SHRI B. N. DATAR: That is what has been done. The Home Minister has used his good offices and requested the Uttar Pradesh Forest Minister and the Chief Minister to look into the matter.

EXCAVATION OF OLD MONUMENT BELONGING TO MOGHAL PERIOD IN DELHI

*415. SHRI FARIDUL HAQ ANSA-RI: Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) whether any old monument belonging to Moghal period has been excavated in a cemetery in Delhi recently; and

(b) if so, what is the importance of this excavation?